

**HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF APRIL, 2019**

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 30.04.2019				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 30.04.2019
ORIGINAL SIDE				
01. CIVIL	20734	291	391	20634
02. CRIMINAL	0	0	0	0
03. TOTAL	20734	291	391	20634

Figures of Circuit Bench at Andaman & Nicobar Islands and Jalpaiguri (w.e.f. 11.03.2019) are included in the Appellate Side column.